

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/5590/2026	BADAL KUMAR SWAIN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	CYBER CRIME AND ECONOMIC OFFENCES, PHULABANI /11 /2025 () //	
2	D-BLAPL/5593/2026	SUBAL KUMAR SAHOO VS STATE OF ODISHA(VIG.)	SIDDHARTH PRASAD MISHRA VS	BALASORE VIGILANCE /34 /2020 () //	
3	D-BLAPL/5594/2026	LITU @ BHARAT BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARANGA /39 /2026 () //	AOR20220003722C202600047
4	D-BLAPL/5598/2026	RANJAN KUMAR SAHU VS STATE OF ODISHA	BISWAJIT DAS VS	CHAMPUA /12 /2025 () //	AOD20250000916C202600001
5	D-BLAPL/5599/2026	SUBHAKANTA JAGADALA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	//0 () //	
6	D-BLAPL/5601/2026	BASUDEV DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /363 /2025 () //	
7	D-BLAPL/5603/2026	CHANDAN KUMAR VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADAGODA P.S. /26 /2026 () //	AOD20220004576C202600019
8	D-BLAPL/5604/2026	SRIKANTA PRADHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /482 /2025 () //	AOR20220000371C202600029
9	D-BLAPL/5610/2026	DILLIP KUMAR SAHOO VS STATE OF ODISHA	PULAKESH MOHANTY VS	JATNI P.S. /327 /2025 () //	
10	D-BLAPL/5612/2026	SRIDHAR MANTRY VS STATE OF ODISHA	PRATIK NAYAK VS	LALBAG /463 /2025 () //	
11	D-BLAPL/5613/2026	SANTOSH KUMAR MAHANANDIA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BINIKA /239 /2025 () //	AOR20230001126C202600002

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12	D-BLAPL/5614/2026	RAJILLA SWAMI @ RAJILA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CDA-II /111 /2025 () //	
13	D-BLAPL/5624/2026	JOGESWAR BHUE @ BHOI VS STATE OF ODISHA	DEBASIS SAHOO VS	RAMPUR (SONEPUR) /98 /2025 () //	
14	D-BLAPL/5626/2026	CHANDAN KUMAR GHADEI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPECIAL CRIME UNIT /9 /2024 () //	
15	D-BLAPL/5627/2026	RAJESH DANGA @ MINTU VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	BISOI /188 /2025 () //	
16	D-BLAPL/5629/2026	TUKUNA SAHU VS STATE OF ODISHA	SIBA RANJAN POLAI VS	KHALLIKOTE /55 /2026 () //	
17	D-BLAPL/5631/2026	DINESH MAHARANA VS STATE OF ODISHA (EOW)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /2 /2026 () //	AOD20240001090C202600008
18	D-BLAPL/5637/2026	KALIA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR TOWN /180 /2024 () //	AOR20220001631C202600052
19	D-BLAPL/5640/2026	RAJA @ RAJENDRA MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KAMAKHYANAGAR /572 /2025 () //	
20	D-BLAPL/5642/2026	GOPI DAS VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	PURIGHAT /254 /2025 () //	AOR20220001297C202600053
21	D-BLAPL/5644/2026	SURAMA PATRO @ PATHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /181 /2025 () //	AOR20220001631C202600051
22	D-BLAPL/5647/2026	JITENDRA BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KAMAKHYANAGAR /313 /2025 () //	AOD20240000587C202600030
23	D-BLAPL/5648/2026	BISWANATH NAYAK	SOUMYA KANTA TRIPATHY	ORKEL /242 /2024	AOD20240000239C202600010

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5656/2026	RANJAN KUANR	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/5657/2026	SANA MAHANANDA	PRAMOD KUMAR BOHIDAR	TARBHA /235 /2024	AOR20220000467C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5658/2026	JATIN KUMAR BEHERA	BIRENDRA KUMAR PARDHI	JASHIPUR /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5661/2026	KALIA GOUDA	AMULYA RATNA PANDA	TUMUDIBANDHA /44 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/5676/2026	GUNU @ AKHILA NAIK	RONIT GHOSH	COLLIERY /603 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5680/2026	SUCHITRA SWAIN	RABINDRA KUMAR SAHOO	PURI SADAR /497 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5683/2026	SUMIT GOUD @ SAMIT GOUDA	DIBYA JYOTI SAHOO	MAHULPALI /136 /2023	AOD20240000587C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5684/2026	ANIL BEHERA	ASHOK KUMAR SARANGI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5691/2026	SARAT MAHALIK	JAGANNATH KAMILA	SORO /1051 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5702/2026	BIDYADHAR BARGE	SACHIDANANDA PADHEE	BARPALLI /322 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5703/2026	ALOK KAUNRI @ ALOD	SURYAKANTA DWIBEDI	BAMUNIGAM /62 /2025	
		VS	VS	()	

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35	D-BLAPL/5705/2026	STATE OF ODISHA HURDANAND YADAV @ HRUDANAND YADAV VS	MITHUN DAS VS	// /0 ()	
36	D-BLAPL/5708/2026	STATE OF ODISHA SUBRAT KUMAR PALO VS	ARUPA NANDA DAS VS	// BERHAMPUR SADAR /141 /2019 ()	
37	D-BLAPL/5709/2026	STATE OF ODISHA HRUDANANDA MAHATO VS	SOUMYA RANJAN DAS VS	// BISRA /71 /2025 ()	
38	D-BLAPL/5710/2026	STATE OF ODISHA SUKANTA PARIDA @ SUKA VS	DEBASNAN DAS VS	// AIR FIELD P.S. /105 /2025 ()	
39	D-BLAPL/5711/2026	STATE OF ODISHA DAVID @ RAJESH ANTHONY VS	SOUMYA RANJAN DAS VS	// PLANTSITE /507 /2025 ()	
40	D-BLAPL/5712/2026	STATE OF ODISHA SANDEEP CHOUDHURY VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /453 /2025 ()	
41	D-CMP/7580/2026	STATE OF ODISHA DEBABRATA PRADHAN VS	MAHESWAR MOHANTY VS	// // ()	
42	D-CMP/7581/2026	STATE OF ODISHA RAJANI KANTA MOHANTY RUDRA PRASAD PANDA VS	GYANARANJAN SETHI VS	// // ()	
43	D-CMP/7584/2026	STATE OF ODISHA RAMNATH PANDA SUKADEV MALLICK VS	GYANA RANJAN MAHAPATRA VS	// // ()	
44	D-CMP/7643/2026	STATE OF ODISHA MANMATH KUMAR SAHOO SAILABALA BEHURAY VS	SUSHANTA KUMAR PRADHAN 2 VS	// // ()	
45	D-CMP/7651/2026	STATE OF ODISHA THE MEMAN MOSQUE @ SANIVARAMPENTA MOSQUE VS	THE MEMAN MOSQUE @ SANIVARAMPENTA MOSQUE VS	// // ()	AOR20220001297C202600052

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46	D-CMP/7691/2026	DHRUBA CHARAN MALIK VS KIRTAN MALIK	SUBHASIS MOHAPATRA VS	// 0 //	
47	D-CMP/7706/2026	BHAGYALATA PATNAIK VS RAM PRASAD CHOUDHURY	JAJATI KESHARI KHUNTIA VS	// 0 //	
48	D-CONTC/7582/2026	PRATIVA SAHOO VS NIYATI PATTNAIK,DIRECTOR,HIGHER SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// 0 //	
49	D-CONTC/7586/2026	M/S. ODISHA MERCHANDISE PRIVATE LIMITED, BHUBANESWAR VS SUJIT KUMAR RATH, EXECUTIVE ENGINEER (TPNODL), JODA ELECT. DIVISION, KEONJHAR	ADV. VS	// 0 //	
50	D-CONTC/7627/2026	SANJAYA KUMAR PAITAL VS ARAVIND AGARWAL, I.A.S	B.SIVA SATYAM VS	// 0 //	
51	D-CONTC/7629/2026	DAITARI MEHER VS ARAVIND AGARWAL, I.A.S	B.SIVA SATYAM VS	// 0 //	
52	D-CONTC/7631/2026	SUNITA MISHRA VS ARAVIND AGARWAL, I.A.S	B.SIVA SATYAM VS	// 0 //	
53	D-CONTC/7633/2026	SRIKANTA BALLAVA SAMANTA VS ARAVIND AGARWAL, I.A.S	B.SIVA SATYAM VS	// 0 //	
54	D-CONTC/7634/2026	SARAT KUMAR SWAIN VS ARAVIND AGARWAL, I.A.S	B.SIVA SATYAM VS	// 0 //	
55	D-CONTC/7636/2026	BAIKUNTHA NATH SAHOO VS AMRIT SAHOO, OAS TAHASILDAR CUM MAGISTRATE, NARASINGHPUR	ADV. VS	// 0 //	
56	D-CONTC/7649/2026	PURNA CHANDRA SAHU VS DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //	AOD20250000180C202600038
57	D-CONTC/7650/2026	DILLIP KUMAR PRADHAN	ADV	//	AOD20240000618C202600031

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		VS	VS		()
58	D-CONTC/7661/2026	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	AMIT PRASAD BOSE		//
		JAYANTI KUMAR SAHU	AMIT PRASAD BOSE		//
		VS	VS		()
59	D-CONTC/7664/2026	HRUSHIKESH PANDA, TAHASILDAR, BERHAMPUR	ASHOK KUMAR PATTANAIK		//
		PADMANAVA NANDA	ASHOK KUMAR PATTANAIK		//
		VS	VS		()
60	D-CONTC/7665/2026	ARVIND SINGH, C.E.O, TPCODL, BHUBANESWAR	AMIT KUMAR SAA		//
		GEETANJALI PRADHAN	AMIT KUMAR SAA		//
		VS	VS		()
61	D-CONTC/7667/2026	DR. N.THIRUMALA NAIK, IAS	DEBASISH SAMAL		//
		NIRANJAN KUMAR JENA	DEBASISH SAMAL		//
		VS	VS		()
62	D-CONTC/7676/2026	COLLECTOR CUM DIST. MAGISTRATE, BALASORE	UMESH CHANDRA MOHANTY		//
		PRAVAS KUMAR PRADHAN	UMESH CHANDRA MOHANTY		//
		VS	VS		()
63	D-CONTC/7692/2026	ANU GARG, IAS	ADV.		//
		RAJKUMAR NAG	ADV.		//
		VS	VS		()
64	D-CONTC/7711/2026	PREMANANDA URMA, TAHASILDAR, BISRA	ADV.		//
		PRATAP CHANDRA BARAD	ADV.		//
		VS	VS		()
65	D-CONTC/7717/2026	USHA PADHEE, IAS	SASWATI MOHAPATRA		//
		BILASHI BARIK	SASWATI MOHAPATRA		//
		VS	VS		()
66	D-CONTC/7719/2026	SOBHA SHARMA, I.A.S	ADV.		//
		UMESH KUMAR DAS	ADV.		//
		VS	VS		()
67	D-CONTC/7720/2026	SURENDRA KUMAR (IAS)	ADV.		//
		MUKUNDA PRASAD MALLICK	ADV.		//
		VS	VS		()
		SURENDRA KUMAR (IAS)	ADV.		//
68	D-CRLA/5605/2026	PITABASA NAG	SIDDHARTH GOUTAM DAS	BANGOMUNDA /194 /2022	
		VS	VS		()

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69	D-CRLA/5611/2026	STATE OF ODISHA SADASHIBA BAITHARU VS	BHABANI SHANKAR DASPARIDA VS	// KHARIAR /249 /2025 ()	
70	D-CRLA/5636/2026	STATE OF ODISHA PRABIRA @ CHENGA @ PARSURAM SAMAL VS	SUSANTA KUMAR ROUT VS	// BALIMI /182 /2020 ()	
71	D-CRLMA/5609/2026	STATE OF ODISHA SANSKRUTI PRIYADARSINI VS	SIDDHANT SARANGI VS	// LINGARAJ P.S. /222 /2025 ()	AOD20250000975C202600017
72	D-CRLMC/5591/2026	STATE OF ODISHA SUNIL KUMAR SAHU VS	MOHAMMED FARADISH VS	// HINJILI /165 /2023 ()	
73	D-CRLMC/5592/2026	STATE OF ODISHA DEBADATTA DAS VS	AMULYA RATNA PANDA VS	// BALLIGUDA /273 /2021 ()	
74	D-CRLMC/5597/2026	STATE OF ODISHA BARTH SANTA @ BHARAT SANTA VS	PRAMOD CHANDRA SEJPADA VS	// / /0 ()	
75	D-CRLMC/5600/2026	STATE OF ODISHA BIKASH DAS VS	DEBENDRA NARAYAN PATTANAİK VS	// MANGALA BAG /334 /2023 ()	
76	D-CRLMC/5615/2026	STATE OF ODISHA RAMAKANTA NAYAK VS	BISWAJIT MOHANTY VS	// GANGAPUR (ASKA) /237 /2022 ()	
77	D-CRLMC/5635/2026	STATE OF ODISHA DEBABRATA MALLICK VS	DIPTIREKHA NANDA VS	// // ()	AOD20250001127C202600010
78	D-CRLMC/5643/2026	STATE OF ODISHA DIGAMBAR BEHURIA VS	BINAYA KUMAR MOHANTY VS	// CUTTACK SADAR /35 /2019 ()	
79	D-CRLMC/5659/2026	STATE OF ODISHA JYOTIRMAYEE SAHOO VS	RABI NARAYAN MOHANTY VS	// AIR FIELD P.S. /185 /2023 ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/5660/2026	BISEWARI BARIHA @ BISHESWARI BARIHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
81	D-CRLMC/5664/2026	JYOTIRMAYEE SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	AIR FIELD P.S. /185 /2023 () //	
82	D-CRLMC/5667/2026	JYOTIRMAYEE SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	AIR FIELD P.S. /185 /2023 () //	
83	D-CRLMC/5674/2026	BABLU TANTY @ PAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	ROURKELA GRPS. /5 /2019 () //	AOD2024000012C202600043
84	D-CRLMC/5678/2026	ASHOK KUMAR YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /42 /2004 () //	
85	D-CRLMC/5692/2026	MANORANJAN LENKA VS STATE OF ODISHA(VIG.)	P.ANUP DASH VS	CUTTACK VIGILANCE /51 /2014 () //	AOD20220004458C202600013
86	D-CRLMC/5695/2026	AMIT CHOUDHARY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NIRAKARPUR /73 /2018 () //	
87	D-CRLMC/5699/2026	RATIKANTA ROUT VS JOINT DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	SATYA RANJAN MULIA VS	ED, BHUBANESWAR /20 /2020 () //	
88	D-CRLMC/5713/2026	KRUSHNA CHANDRA PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	NABARANGAPUR TOWN /373 /2025 () //	
89	D-CRLMC/5714/2026	ANSHUMAN SANTRA VS STATE OF ODISHA	ABHISHEK CHAUBE VS	KHANDAGIRI P.S. /515 /2025 () //	
90	D-CRLMC/5715/2026	BISWAMITRA SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARPALLI /202 /2018 () //	
91	D-CRLMC/5716/2026	SRIKANTA PARDHIA	SACHIDANANDA PADHEE	BARGARH /519 /2015	

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		VS	VS	()	
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92	D-CRLMP/5608/2026	KUMAR ABHIJEET SAHOO	ADHIRAJ MOHANTY	LAHUNIPADA /197 /2024	
	CRLMP/244/2026	VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/5617/2026	SIBAPATI ACHARYA@SHIBAPATI	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		SANTOSHI PANIGRAHI		//	
94	D-CRLMP/5669/2026	SRADHANJALI SAHOO	MOHENDRA KUMAR MOHAPATRO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/5671/2026	YASHASWI PATNAIK	ASHOK KUMAR MOHAPATRA	/ /	AOR20220001551C202600009
		VS	VS	()	
		ANKITA MOHANTY		//	
96	D-CRLREV/5595/2026	SARBESWAR @ SARAT MUDULI	BIKRAM CHANDRA GHADEI	TANGI (KHURDA) /352 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLREV/5602/2026	MD. TANWAR ALLAM KHAN	PRAVAT RANJAN SUTAR	RAGHUNATHPUR /46 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLREV/5673/2026	VICTIM/ COMPLAINANT	RAJ KISHOR SWAIN	MAHANGA /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLREV/5679/2026	SUBASH @ SUBASH CHANDRA NAYAK	MALAYA RANJAN BEHERA	KHURDA PS /103 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLREV/5694/2026	BASANTI PANDAB	RUCHI RAJGARHIA	/ /0	
		VS	VS	()	
		SUBRAT PANDAB		//	
101	D-GCRLA/5686/2026	STATE OF ODISHA	MR. U.R.JENA, A.G.A.	/ /0	
		VS	VS	()	
		SURYAKANTA DAS		//	
102	D-MACA/7610/2026	OFFICER IN CHARGE, (T.P. CELL), M/S. NATIONAL INDIAN OIL CORPORATION LTD., CUTTACK	SHANKAR CHANDRA	/ /	
		VS	VS	()	

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103	D-MACA/7673/2026	BEENA DUMURIA DIVISIONAL MANAGER, NATIONAL INSURANCE CO LTD, VS MADHUSUDAN KABI	BITOY DASMOHAPATRA	// // 0	
104	D-MACA/7683/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO LTD, VS GOURI PANDA	BITOY DASMOHAPATRA	// // 0	
105	D-MACA/7697/2026	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE CO LTD, VS PANCHANAN SAHOO	HEMANKUMAR PRADHAN	// // 0	AOD20220004458C202600014
106	D-MACA/7708/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD, VS SABITA RANI NAYAK	TRIBHAMBALA PATI	// // 0	
107	D-MACA/7709/2026	MANAGER OF LIBERTY GENERAL INSURANCE LTD, VS UTTAM MAJUMDAR	ABDUL KHALIK KHAN	// // 0	
108	D-MACA/7714/2026	D.M., M/S. CHOLA MANDALAM MS INSURANCE CO. LTD, VS LATARANI SAHOO	ABDUL KHALIK KHAN	// // 0	
109	D-MSA/7687/2026	M/S. M.J.DEVELOPERS, BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SWAYAMJIT ROUT	// // 0	
110	D-MSA/7718/2026	SUREKHA BUILDERS AND DEVELOPERS PVT. LTD., VS SUREKHA VILLA RESIDENCY WELFARE ASSOCIATION, BBSR	BBSR KUMAR MAHARANA	// // 0	
111	D-OTAPL/7599/2026	COMMISSIONER OF CENTRAL GST AND CENTRAL EXCISE, VS M/S. KALINGA COMMERCIAL LIMITED	ESHA BANERJEE BIPIN KUMAR ROY CHAUDHURY,SR.S.C	// // 0	AOR20220001524C202600004
112	D-OTAPL/7606/2026	COMMISSIONER OF CUSTOMS PREVENTIVE, VS M/S. INDRANI PATNAIK	ESHA BANERJEE BIPIN KUMAR ROY CHAUDHURY,SR. S.C	// // 0	AOR20220001524C202600005
113	D-RPFAM/7618/2026	DIBYAJYOTI CHAND VS RUPA CHAND	BIPIN KUMAR NAYAK	// // 0	

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114	D-RSA/7688/2026	RUNITA JENA VS PARSURAM JENA	BIKRAM RATH VS	// ()	
115	D-TRP(C)/7613/2026	SMITA BEHERA VS RANJIT KUMAR NAYAK	JAYANTA KUMAR MAJHI VS	// ()	
116	D-WA/7592/2026	STATE OF ODISHA VS GOLAK CHANDRA SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000200C202600054
117	D-WA/7593/2026	STATE OF ODISHA VS SUDHIR KUMAR SUNDARAYA	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202600064
118	D-WA/7600/2026	STATE OF ODISHA VS GOBINDA CHANDRA PATRA	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000172C202600058
119	D-WA/7604/2026	STATE OF ODISHA VS BISWANATH BEHERA	SABITA RANJAN PATTNAIK,A.G.A VS	// ()	LOD20240000194C202600065
120	D-WA/7611/2026	STATE OF ODISHA VS SARASWATI MOHARANA	SABITA RANJAN PATTNAIK,A.G.A VS	// ()	LOD20240000200C202600055
121	D-WP(C)/7570/2026	SANTOSH KUMAR KUNDA VS STATE OF ODISHA	LALATENDU SAMAL VS	// ()	AOD20240000276C202600008
122	D-WP(C)/7571/2026	SIBA PRASAD DASH VS STATE OF ODISHA	LALATENDU SAMAL VS	// ()	AOD20240000276C202600010
123	D-WP(C)/7572/2026	SHIBA PRASAD MOHANTA VS STATE OF ODISHA	LALATENDU SAMAL VS	// ()	AOD20240000276C202600009
124	D-WP(C)/7573/2026	DAYANIDHI BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()	AOD20240000276C202600011
125	D-WP(C)/7574/2026	PRADIP CHANDRA SAHOO	RANJAN KUMAR ROUT	//	AOR20230000872C202600013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/5786/2026	VS ICICI BANK LTD, BHUBANESWAR	VS	() //	
126	D-WP(C)/7575/2026	M/S S. S. URMILA TRADERS	TATHAGATA SAHOO	//	AOD20240000806C202600007
	WP(C)/5714/2026	VS THE AUTHORIZED OFFICER BANK OF MAHARASHTRA	VS	() //	
127	D-WP(C)/7576/2026	SABITA RATH	SAROJANANDA MISHRA	//	
		VS STATE OF ODISHA	VS	() //	
128	D-WP(C)/7577/2026	M/S.MAA MANGALA CONSTRUCTION, JAGATSINGHPUR	THREE TRIPATHY	//	
		VS JOINT COMMISSIONER OF STATE TAX(APPEAL),CT AND GST TERRITORIAL RANGE, CUTTACK-II,CUTTACK	VS	() //	
129	D-WP(C)/7578/2026	NATIONAL THERMAL POWER CORPORATION LTD., NALCO	ADHAB SARKAR	//	
		VS STATE OF ODISHA	VS	() //	
130	D-WP(C)/7579/2026	ANJALI SINGH DEO	BIBHUTI KESHARI BISWAL	//	
		VS STATE OF ODISHA	VS	() //	
131	D-WP(C)/7583/2026	RINA RANI DAS	BHOJARAJ SETH	//	
		VS STATE OF ODISHA	VS	() //	
132	D-WP(C)/7585/2026	BAILOCHAN SAHOO	TUSAR KANTA MAHANTA	//	
		VS STATE OF ODISHA	VS	() //	
133	D-WP(C)/7587/2026	SANTOSH NAYAK	PABITRA KUMAR BEHERA	//	
		VS DISTRICT CONSUMER DIPUTES REDRESSAL FORUM, BHUBANESWAR	VS	() //	
134	D-WP(C)/7588/2026	SUSHAMA KUJUR	PRAMOD CHANDRA SEJPADA	//	
		VS STATE OF ODISHA	VS	() //	
135	D-WP(C)/7589/2026	DEBENDRA KUMAR PATEL	SRINIBASH SATAPATHY	//	
		VS STATE OF ODISHA	VS	() //	
136	D-WP(C)/7590/2026	VEDBYASH RESIDENTIAL COLLEGE, GANJAM	PRATAP CHANDRA CHHINCHANI	//	
		VS	VS	()	

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137	D-WP(C)/7591/2026	AUTHORIZWD OFFICER, PHOENIX ARC PVT.LTD, MAHARAISTRA GIRIDHARI PATEL VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// // 0 //	
138	D-WP(C)/7594/2026	TILOTTAMA PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
139	D-WP(C)/7595/2026	SUDHANSU SEKHAR SAHOO VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //	
140	D-WP(C)/7596/2026	SK.ANWAR ALLI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
141	D-WP(C)/7597/2026	B. SOLAMA VS STATE OF ODISHA	GOBINDA CHANDRA DAS VS	// 0 //	
142	D-WP(C)/7598/2026	SAROJINI DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
143	D-WP(C)/7601/2026	LALIT KUMAR DAS VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
144	D-WP(C)/7602/2026	UMAKANTA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
145	D-WP(C)/7603/2026	LAXMI NARAYAN PADHY VS ORISSA LIFT IRRIGATION CORPORATION LIMITED	SUDEEP KUMAR SARANGI VS	// 0 //	AOD20250000975C202600016
146	D-WP(C)/7605/2026	KIA TARIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
147	D-WP(C)/7607/2026	FLEXI INFRASTRUCTURE PROJECTS LTD, JAMSHEDPUR VS STATE OF ODISHA	RYANA RANJAN MAHAPATRA VS	// 0 //	

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148	D-WP(C)/7608/2026	DR.JAYASHREE NANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS VS	// () //	
149	D-WP(C)/7609/2026	SABITA RATH VS STATE OF ODISHA	SAROJANANDA MISHRA VS VS	// () //	
150	D-WP(C)/7612/2026	ACHYUTANANDA DEY VS STATE OF ODISHA	PITAMBAR PANDA VS VS	// () //	
151	D-WP(C)/7614/2026	BHARATI NAG VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS VS	// () //	
152	D-WP(C)/7615/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	NIRANJAN SAHOO VS VS	// () //	
153	D-WP(C)/7616/2026	NIHARIKA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS VS	// () //	AOR20220001297C202600050
154	D-WP(C)/7617/2026	SUKANTI BADHEI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS VS	// () //	AOD20250000180C202600037
155	D-WP(C)/7619/2026	BAISAKHI MURMU VS UNION OF INDIA	SATYABRATA DASH VS VS	// () //	
156	D-WP(C)/7620/2026	CHINTAMANI SAMAL VS STATE OF ODISHA	GANESH PRASAD SAMAL VS VS	// () //	
157	D-WP(C)/7621/2026	SHREE AMBIKA BREAKDOWN SERVICE, CUTTACK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS VS	// () //	
158	D-WP(C)/7622/2026 WP(C)/5785/2026	JAINAB BIBI @ JAINABI VS STATE OF ODISHA	AMIT KUMAR SAHU VS VS	// () //	
159	D-WP(C)/7623/2026	KUMARI DRAUPADI CHANDAN	NIRANJAN LENKA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/7624/2026	BIPINBIHARI ROUSTRAY	SIDHARTHA MISHRA	//	
	WP(C)/5803/2026	VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/7625/2026	SHENAJ PERWEEN	SYED FAZLE AHMED	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/7626/2026	ATULYA KUMAR TRIPATHY	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/7628/2026	RANJIT KUMAR RATH	RAJENDRA KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/7630/2026	SATYANANDA SAHOO	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/7632/2026	RAMA CHANDRA BEHERA @ SIBANANDA SWAIN @ SIBANANDA	RAMAKRISHNA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/7635/2026	NARAYAN SETHY	SURYAKANTA DWIBEDI	//	
	WP(C)/5783/2026	VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/7637/2026	MAKARADHWAJ GIRI	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/7638/2026	SIDDHANT MISHRA	CHITRASEN PARIDA	//	AOR20220001432C202600004
		VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
169	D-WP(C)/7639/2026	MARAKADA ROUT	BIKRAM CHANDRA GHADAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/7640/2026	LAKSHAHIRA NAIK	RABI NARAYAN BEHERA	//	
		VS	VS	0	

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171	D-WP(C)/7641/2026	MAHANADI COALFIELDS LIMITED, SAMBALPUR ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR SIDHARTHA DAS VS	VS	// // 0	
172	D-WP(C)/7642/2026	MANAGER, TATA CAPITAL FINANCE, BARBIL BRANCH, KEONJHAR SANATAN ROUT VS	BIKRAM CHANDRA GHADEI VS	// // 0	
173	D-WP(C)/7644/2026	STATE OF ODISHA ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR SIDHARTHA DAS VS	VS	// // 0	
174	D-WP(C)/7645/2026	BRANCH MANAGER, YES BANK, BARBIL BRANCH, KEONJHAR RABINDRA BAG VS	ALOK KUMAR MOHAPATRA VS	// // 0	
175	D-WP(C)/7646/2026	STATE OF ODISHA FALCON REAL ESTATE (P) LTD, IRC VILLAGE, BHUBANESHWAR VS	ANUSWAROUMYA SAHU VS	// // 0	
176	D-WP(C)/7647/2026	STATE OF ODISHA ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR SIDHARTHA DAS VS	VS	// // 0	
177	D-WP(C)/7648/2026	BRANCH MANAGER, YES BANK, BARBIL BRANCH, KEONJHAR PRASANTA KUMAR DASH VS	GAGAN BIHARI SINGH VS	// // 0	
178	D-WP(C)/7652/2026	STATE OF ODISHA KHAGESWAR ROUT VS	BIKRAM CHANDRA GHADEI VS	// // 0	
179	D-WP(C)/7653/2026	THE STATE OF ODISHA GOURAHARI ROUT VS	BIKRAM CHANDRA GHADEI VS	// // 0	
180	D-WP(C)/7654/2026	THE STATE OF ODISHA BIMAL KUMAR AGARWAL VS	SIDHANT DWIBEDI VS	// // 0	AOR20220001213C202600004
181	D-WP(C)/7655/2026	STATE OF ODISHA SUMITRA PARIDA VS	BHABANI PRASAD SAMAL VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/7656/2026	M/S.FALCON REAL ESTATE (P)LTD, IRC VILLAGE, BENSBERG, SOAN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/7657/2026	SHAIKH ILIAS MOHAMMAD VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/7658/2026	GREATMAN, RAJGANGPUR, SUNDARGARH VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/7659/2026	LOKANATH PAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/7660/2026	MAMTA GUPTA VS THE BRANCH MANAGER, CANARA BANK, KAMLA NAGAR BRANCH, AGRA, UTTAR PRADESH	JANAKI KANTA MAHAPATRA VS THE BRANCH MANAGER, CANARA BANK, KAMLA NAGAR BRANCH, AGRA, UTTAR PRADESH	// 0 //	
187	D-WP(C)/7662/2026	MAMTA GUPTA VS THE BRANCH MANAGER, INDIAN BANK, RAIGARH BRANCH	JANAKI KANTA MAHAPATRA VS THE BRANCH MANAGER, INDIAN BANK, RAIGARH BRANCH	// 0 //	
188	D-WP(C)/7663/2026	JAY MAA KALI ASKA SAMABAY CHINISILPA OUTSOURCING WORKERS UNION, NUAGAM, GANJAM VS STATE OF ODISHA	DR. PINAKI CHARAN DAS VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/7666/2026	UNION OF INDIA VS MURALIDHAR NAIK	AMIT KUMAR SAA VS MURALIDHAR NAIK	// 0 //	
190	D-WP(C)/7668/2026	PINAKI CHARAN DAS VS STATE OF ODISHA	PRATIK NAYAK VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/7669/2026	TRILOCHAN PRUSTI VS SANJU RANA	SIDDHART PRASAD MISHRA VS SANJU RANA	// 0 //	
192	D-WP(C)/7670/2026	MADHU BEHERA VS STATE OF ODISHA	RAJKISHORE SWAIN VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/7671/2026	SIBARAM PANIGRAHI	PRAFULLA CHANDRA DAS	//	

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		VS	VS	()	
194	D-WP(C)/7672/2026	STATE BANK OF INDIA, SUNDARPADA BRANCH, BHUBANESWAR SHREE VINAYAK DAIRY, JAJPUR	ALOK KUMAR RANA	//	
		VS	VS	()	
195	D-WP(C)/7674/2026	SUPERINTENDENT CGST AND CX JAJPUR II RANGE, JAJPUR DIVISION SRIKANTA KUMAR PAKAL @ SRIKANT PAKAL	ALOK KUMAR PANDA	//	AOD20240000536C202600016
		VS	VS	()	
196	D-WP(C)/7675/2026	STATE OF ODISHA M/S PLUTO PET SHOP	ANJAN KUMAR BISWAL	//	AOR20220001328C202600021
		VS	VS	()	
197	D-WP(C)/7677/2026	UCO BANK MANOJ KUMAR SAMAL	ANUGRAHA NARAYAN SAMANTARAY	//	AOD20250001040C202600010
		VS	VS	()	
198	D-WP(C)/7678/2026	STATE OF ODISHA PURNA CHANDRA SAHU	HARA PRASAD RATH	//	
		VS	VS	()	
199	D-WP(C)/7679/2026	STATE OF ODISHA BIKRAM KISHORE DASH	BIJAY KUMAR BEHERA	//	AOR20220001736C202600028
		VS	VS	()	
200	D-WP(C)/7680/2026	STATE OF ODISHA SISIRA MOHANTY	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600043
		VS	VS	()	
201	D-WP(C)/7681/2026	CHAIRPERSON, INSURANCE REGULARITY AND DEVELOPMENT AUTHORITY OF INDIA TRILOCHAN SAHOO	HARA PRASAD RATH	//	
		VS	VS	()	
202	D-WP(C)/7682/2026	STATE OF ODISHA SANTOSH KUMAR PATEL	HARA PRASAD RATH	//	
		VS	VS	()	
203	D-WP(C)/7684/2026	STATE OF ODISHA DURYODHAN JENA	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
204	D-WP(C)/7685/2026	STATE OF ODISHA BHRUKUTI MAHANTA	HARA PRASAD RATH	//	
		VS	VS	()	

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205	D-WP(C)/7686/2026	STATE OF ODISHA PRASANNA KUMAR SUBUDHI VS	HARA PRASAD RATH VS	// // ()	
206	D-WP(C)/7689/2026	STATE OF ODISHA MAMATA NAIK VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600058
207	D-WP(C)/7690/2026	State Of Odisha BIKRAM KISHORE DASH VS	Bijay Kumar Behera VS	// // ()	AOR20220001736C202600029
208	D-WP(C)/7693/2026	State Of Odisha MANJU RANI JENA VS	RAMA CHANDRA JENA VS	// // ()	
209	D-WP(C)/7694/2026	STATE OF ODISHA JAYANTI JENA VS	RAMA CHANDRA JENA VS	// // ()	
210	D-WP(C)/7695/2026	STATE OF ODISHA MANOJ KUMAR PATRI VS	CHITTA RANJAN PATTNAIK VS	// // ()	
211	D-WP(C)/7696/2026	STATE OF ODISHA BIPIN BHOI VS	GAUTAM CHARAN ROUT VS	// // ()	
212	D-WP(C)/7698/2026	STATE OF ODISHA AMULYA DAS VS	RABI NARAYAN PANDA VS	// // ()	
213	D-WP(C)/7699/2026	STATE OF ODISHA AJAYA KUMAR MOHAKUD VS	BUDHADEV ROUTRAY VS	// // ()	
214	D-WP(C)/7700/2026	STATE OF ODISHA PRAKASH NAHAK VS	SARADA DASH VS	// // ()	
215	D-WP(C)/7701/2026	BANKING OMBUDSMAN, RBI, JAWAHARLAL NEHRU MARG, BHUBANESWAR BAISHAKHU KISAN VS	DEBABRATA RATH VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/7702/2026	PRAMOD CHANDRA BAGARTY VS STATE OF ODISHA	RAMAKANTA DAS VS	// () //	
217	D-WP(C)/7703/2026	AMIR KUMAR PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //	
218	D-WP(C)/7704/2026	RM ORE AND METAL TRADING LLP, BHUBANESWAR VS ORISSA MINING CORPORATION, BHUBANESWAR	RANMAY MISHRA VS	// () //	
219	D-WP(C)/7705/2026	DR PRAFULLA MAJHEE VS STATE OF ODISHA	Dilip Kumar Sahu VS	// () //	AOR20220001727C202600040
220	D-WP(C)/7707/2026	KANDURI BHUJABAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //	AOD20240000586C202600044
221	D-WP(C)/7710/2026	MS.SOMYA PRIYADARSHINI NANDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //	
222	D-WP(C)/7712/2026	SUBHENDU KUMAR SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //	
223	D-WP(C)/7713/2026	BANSIDHAR PURUSETH VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// () //	
224	D-WP(C)/7715/2026	BISWARAJ MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //	
225	D-WP(C)/7716/2026	PURNA CHANDRA JENA @ NAYAK VS SATYABHAMA NAYAK	DEBAKANT MOHANTY VS	// () //	
226	D-WP(C)/7721/2026	ENGINEER IN CHIEF, RWS AND S, BBSR VS GENERAL SECRETARY NIKHILA ODISHA WATER SUPPLY AND SANITATION EMPLOYEES UNION,BBSR	ADVOCATE GENERAL VS	// () //	LOD20240000194C202600066
227	D-ABLAPL/5596/2026	SIBANANDA NAYAK	SANDIPANI NAYAK	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/5606/2026	MINAKSHI BAE @ MINAKSHYI BOE	RAJIB LOCHAN PATTNAIK	MURIBAHAL /10 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/5607/2026	P. RAKESH PATRA	RAJIB LOCHAN PATTNAIK	KALIMELA /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/5616/2026	SANJAY NAHAK @ SANJAYA KUMAR NAHAK	BISWAJIT MOHANTY	RAMBHA (KHALLIKOTE) /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/5618/2026	SIDDHARTHA MANDAL	SUSANTA KUMAR TRIPATHY	RASGOBINDPUR /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/5619/2026	AJAY DAS @ NATABARA DAS	JAYANTA KUMAR MAJHI	BALIAPAL /82 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/5620/2026	PINTU @ ARUN NAIK	SATYARANJAN ACHARYA	//	AOR20220001297C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/5621/2026	PARESH DALAI	JAYANTA KUMAR MAJHI	BALIAPAL /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/5622/2026	AJIJUR RAHEMAN @ AJIJUR RAHEMAN KHAN	ASHWARIYA DASH	RUPSA /27 /2026	AOD20240000471C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/5623/2026	BUDDHIMANT @ BUDHIMANTA ROUT	JUGALA KISHORE PANDA	ANGUL SADAR PS /879 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/5625/2026	DURGA CHARAN NAIK	MANORANJAN DAS	BAGDIA /30 /2026	AOR20220000053C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/5628/2026	KARTIK @ KARTTIK THAMBA	BIRAJA PRASAD NANDA	TALCHER TOWN /688 /2024	
		VS	VS	()	

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239	D-ABLAPL/5630/2026	STATE OF ODISHA DITIKRISHNA PRADHAN VS	BIRAJA PRASAD NANDA VS	// BIKRAMPUR FCI /62 /2026 ()	
240	D-ABLAPL/5632/2026	STATE OF ODISHA JYOTI PRAKASH SAMANTA VS	ASHOK KUMAR JENA VS	// SAHID NAGAR P.S. /558 /2025 ()	
241	D-ABLAPL/5633/2026	STATE OF ODISHA MANISHA SENAPATI VS	ASHOK KUMAR JENA VS	// GANIA /15 /2026 ()	
242	D-ABLAPL/5634/2026	STATE OF ODISHA KEDAR MANDAL @ MONDAL VS	PARSURAM PANDA VS	// JALESWAR /92 /2026 ()	
243	D-ABLAPL/5638/2026	STATE OF ODISHA RAJA JENA @ JYOTI RANJAN JENA VS	PARSURAM PANDA VS	// BHANDARIPOKHARI /511 /2025 ()	
244	D-ABLAPL/5639/2026	STATE OF ODISHA SANJAYA KUMAR PARIDA VS	RAJENDRA KUMAR SAHU VS	// GOLANTHARA (BERHAMPUR) /275 /2025 ()	
245	D-ABLAPL/5641/2026	STATE OF ODISHA JUGAL KISHORE ROUT VS	SAROJ KUMAR DASH VS	// BHUBAN /65 /2026 ()	
246	D-ABLAPL/5645/2026	STATE OF ODISHA JERAD JENA VS	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /141 /2025 ()	AOR20220001631C202600050
247	D-ABLAPL/5646/2026	STATE OF ODISHA LAXMANRAO KARNAN @ KARNAN LACHHAMANARAO VS	BOOMYA KANTA TRIPATHY VS	// KALIMELA /257 /2025 ()	AOD20240000239C202600009
248	D-ABLAPL/5649/2026	STATE OF ODISHA GHANASHYAM JENA VS	DIBYA JYOTI SAHOO VS	// SINGLA /280 /2025 ()	AOD20240000587C202600029
249	D-ABLAPL/5650/2026	STATE OF ODISHA SHUBHADEV JENA VS	RAJAT KUMAR PANDA VS	// MADHUPATNA /12 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/5651/2026	MD. JAMIL @ JAMIL AKHTER VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /125 /2026 () //	
251	D-ABLAPL/5652/2026	MAGIRAM NAYAK VS STATE OF ODISHA	MANGU NANDY VS	/ /0 () //	
252	D-ABLAPL/5653/2026	BADAL DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /16 /2026 () //	
253	D-ABLAPL/5654/2026	BHUBAN ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /86 /2026 () //	
254	D-ABLAPL/5655/2026	SANTOSH DALEI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /15 /2026 () //	
255	D-ABLAPL/5662/2026	SUJIT DASH @ SUJIT KUMAR DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASARATHPUR /10 /2025 () //	
256	D-ABLAPL/5663/2026	DEBENDRA SAHU @ BIKRAM SAHU @ TARUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /36 /1994 () //	
257	D-ABLAPL/5665/2026	MANOJ KUMAR HARICHANDAN VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	/ /0 () //	
258	D-ABLAPL/5666/2026	SUDIPT DASH @ SUDIPTA DASH @ SUDIP DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASARATHPUR /15 /2025 () //	
259	D-ABLAPL/5668/2026	PRIYABRATA GARANAYAK VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	/ /0 () //	
260	D-ABLAPL/5670/2026	DEBENDRA SAHU @ BIKRAM SAHU @ TARUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /38 /1994 () //	
261	D-ABLAPL/5672/2026	SAILENDRA KUMAR AGARWAL	BYOMOKESH SAHOO	KUCHINDA /279 /2025	

ORISSA HIGH COURT**FILING REPORT AS ON :19/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/5675/2026	TAPAS RANJAN MOHARATHY	PRATIK DASH	S.P.(CID-CRL),CUTTACK /9 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/5677/2026	SANTOSH KUMAR KUNDA	KSHIROD KUMAR ROUT	BALIPATNA /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/5681/2026	MD. ZAKIR HOSSAIN	RUCHI RAJGARHIA	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
265	D-ABLAPL/5682/2026	TUKUNA DAS	SAROJ KUMAR PADHI	PIPLI /69 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/5685/2026	MANORANJAN NAYAK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/5687/2026	ADITYA KUMAR	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/5688/2026	GURUDEV KHILLO @ KHILA	DIPTI RANJAN BHOKTA	SUNABEDA /212 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/5689/2026	JYOTI RANJAN DAS	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/5690/2026	GOBINDA CHANDRA SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/5693/2026	ALOK JENA	JULU KHANSAMA	AIRPORT P.S. /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/5696/2026	BAPUN BEHERA	BIRAJA PRASAD NANDA	LAHUNIPADA /273 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/5697/2026	STATE OF ODISHA BIVISAN DAS VS	RABI NARAYAN PANDA VS	// TIHIDI /44 /2026 ()	
274	D-ABLAPL/5698/2026	STATE OF ODISHA SUSANTA NAYAK @ HARI VS	SURYAKANTA DWIBEDI VS	// PURIGHAT /33 /2026 ()	
275	D-ABLAPL/5700/2026	STATE OF ODISHA PRASANNA @ PRASAN NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /216 /2024 ()	
276	D-ABLAPL/5701/2026	STATE OF ODISHA PRADEEP KUMAR MOHAPATRA VS	RABI NARAYAN PANDA VS	// BHADRAK TOWN /89 /2026 ()	
277	D-ABLAPL/5704/2026	STATE OF ODISHA ASIT KUMAR BISWAL VS	DIPAK KUMAR SETHY VS	// RAJNAGAR /423 /2025 ()	
278	D-ABLAPL/5706/2026	STATE OF ODISHA JAYANTI SAHU VS	BHABANI SHANKAR DASPARIDA VS	// SORO /1071 /2025 ()	
279	D-ABLAPL/5707/2026	STATE OF ODISHA BANI @ KISHORE KUMAR MALLICK VS STATE OF ODISHA	ARUPA NANDA DAS VS	// BALIPATNA /195 /2015 () //	

ORISSA HIGH COURT

MISC CASES FILED on :19/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OTAPL/7599/2026 OTAPL/ /	COMMISSIONER OF CENTRAL GST AND CENTRAL EXCISE, Bhubaneswar, MP	SURAJ KUMAR BHOJAPATI, SR.S.C	14/2026
2	D-OTAPL/7606/2026 OTAPL/ /	COMMISSIONER OF CUSTOMS PREVENTIVE, Bhubaneswar, MP	SELBEN BISHNOY CHAUDHURY, SR. S.C	15/2026
3	D-TRPCRL/35667/2025 TRPCRL/18/2026	UDHAB PAIK MP	SURESH CHANDRA PRADHAN	17/2026
4	D-MSA/7687/2026 MSA/ /	M/S. M.J.DEVELOPERS, BBSR MP	SWAYAMJIT ROUT	21/2026
5	D-CRLMP/40479/2025 CRLMP/236/2026	BIRA KISHORE PADHI MP	TUSAR KUMAR MISHRA	48/2026
6	D-JCRLA/8/2022 JCRLA/8/2022	DADU@SAMA MUNDA MP	MR.CHITTA RANJAN SAHU	48/2026
7	D-CRLMP/40479/2025 CRLMP/236/2026	BIRA KISHORE PADHI MP	TUSAR KUMAR MISHRA	49/2026
8	D-CRLMP/5608/2026 CRLMP/244/2026	KUMAR ABHIJEET SAHOO MP	ADHIRAJ MOHANTY	50/2026
9	D-CRLMP/5617/2026 CRLMP/ /	SIBAPATI ACHARYA@SHIBAPATI MP	SK. ZAFARULLA	51/2026
10	D-CRLMP/5671/2026 CRLMP/ /	YASHASWI PATNAIK MP	ASHOK KUMAR MOHAPATRA	52/2026
11	D-TRP(C)/7613/2026 TRP(C)/ /	SMITA BEHERA MP	JAYANTA KUMAR MAJHI	54/2026
12	D-RPFAM/7618/2026 RPFAM/ /	DIBYAJYOTI CHAND MP	BIPIN KUMAR NAYAK	90/2026
13	D-RVWPET/141/2023 RVWPET/141/2023	UMAKANTA PANDA MP	BIDYADHAR PRADHAN	95/2026
14	D-MATA/50602/2025 MATA/65/2026	JASABANTA KUMAR BEHERA @ JASHOBANTA BEHERA MP	ANTUL BEHERA, MAR NAYAK	106/2026
15	D-CONTC/35261/2025 CONTC/4303/2025	BIJAY SOREN MP	MADHUMITA PANDA	109/2026
16	D-CONTC/35269/2025 CONTC/4304/2025	EKADASI SENAPATI MP	MADHUMITA PANDA	110/2026
17	D-CONTC/35278/2025 CONTC/4305/2025	SIBA SETHI MP	M/S MADHUMITA PANDA, J. BHUYAN, D. BEHERA	111/2026
18	D-CONTC/35291/2025 CONTC/4306/2025	BIKRAM PRADHAN MP	MADHUMITA PANDA	112/2026
19	D-CONTC/35295/2025 CONTC/4307/2025	SAROJ KUMAR BHOI MP	MADHUMITA PANDA	113/2026
20	D-CONTC/35283/2025 CONTC/4310/2025	SALAI SOREN MP	MADHUMITA PANDA	114/2026
21	D-CONTC/35289/2025 CONTC/4311/2025	DAKTAR PARIDA MP	MADHUMITA PANDA	115/2026
22	D-CONTC/35272/2025 CONTC/4284/2025	BIRABHADRA SINGH MP	MADHUMITA PANDA	116/2026
23	D-CONTC/19555/2024 CONTC/3785/2024	GOPABANDHU ROUT MP	PANCHANAN PANIGRAHI	117/2026
24	D-BLAPL/4293/2026 BLAPL/1419/2026	LALIT MOHAN KALO MP	SHIBANI SHANKAR PRADHAN	135/2026
25	D-BLAPL/1485/2026 BLAPL/645/2026	PRAJAPATI MANTRI MP	LAXMI CHARAN BEHERA	136/2026
26	D-BLAPL/31698/2025	SUBHARANSU SAHU	SURYAKANTA DASMOHAPATRA	

	BLAPL/11016/2025	MP		137/2026
27	D-CRLREV/5584/2026	SARAT DAS	SANTOSH KUMAR MAHANTY	
	CRLREV/ /	MP		251/2026
28	D-CRLREV/5584/2026	SARAT DAS	SANTOSH KUMAR MAHANTY	
	CRLREV/ /	MP		252/2026
29	D-CRLREV/5602/2026	MD. TANWAR ALLAM KHAN	PRAVAT RANJAN SUTAR	
	CRLREV/ /	MP		253/2026
30	D-CRLREV/5602/2026	MD. TANWAR ALLAM KHAN	PRAVAT RANJAN SUTAR	
	CRLREV/ /	MP		254/2026
31	D-CRLREV/5602/2026	MD. TANWAR ALLAM KHAN	PRAVAT RANJAN SUTAR	
	CRLREV/ /	MP		255/2026
32	D-CRLREV/2847/2026	SUNITA BEHERA	AMLAN SHAKTI PAUL	
	CRLREV/99/2026	MP		256/2026
33	D-CRLREV/5694/2026	BASANTI PANDAB	RUCHI RAJGARHIA	
	CRLREV/ /	MP		257/2026
34	D-ABLAPL/3270/2026	BINAYA KUMAR BISHI	SUKANTA KUMAR DALAI	
	ABLAPL/1455/2026	MP		295/2026
35	D-ABLAPL/1901/2026	AKRAM ALI		
	ABLAPL/891/2026	MP		296/2026
36	D-ABLAPL/38122/2025	SIPUN DAS @ AJIT KUMAR DAS		
	ABLAPL/14302/2025	MP		297/2026
37	D-ABLAPL/29740/2025	MINATI PANDA		
	ABLAPL/11607/2025	MP		298/2026
38	D-ABLAPL/38104/2025	RINKU DAS @ TIPU DAS		
	ABLAPL/14381/2025	MP		299/2026
39	D-ABLAPL/33379/2025	TUTUA@AKSYA@AKSHAYA KUMAR MOHANTY		
	ABLAPL/12808/2025	MP		300/2026
40	D-ABLAPL/35030/2025	RATIKANTA SAHOO		
	ABLAPL/13408/2025	MP		301/2026
41	D-ABLAPL/35033/2025	MUNA SAHOO		
	ABLAPL/13386/2025	MP		302/2026
42	D-ABLAPL/18680/2024	CHINTU @ RANJIT KUMAR DALEI		
	ABLAPL/6888/2024	MP		303/2026
43	D-ABLAPL/1595/2026	ANANTA BASUDEV SWAIN		
	ABLAPL/758/2026	MP		304/2026
44	D-RSA/6086/2026	KHUSHI RANI BISWAS	S.DASH	
	RSA/83/2026	MP		336/2026
45	D-RSA/7688/2026	RUNITA JENA	BIKRAM RATH	
	RSA/ /	MP		337/2026
46	D-CMP/7580/2026	DEBABRATA PRADHAN	MAHESWAR MOHANTY	
	CMP/ /	MP		371/2026
47	D-CMP/7581/2026	RUDRA PRASAD PANDA	GYANARANJAN SETHI	
	CMP/ /	MP		372/2026
48	D-CMP/7584/2026	SUKADEV MALLICK	GYANA RANJAN MAHAPATRA	
	CMP/ /	MP		373/2026
49	D-CMP/7643/2026	SAILABALA BEHURAY	SUSHANTA KUMAR PRADHAN 2	
	CMP/ /	MP		374/2026
50	D-CMP/7706/2026	BHAGYALATA PATNAIK	JAJATI KESHARI KHUNTIA	
	CMP/ /	MP		375/2026
51	D-MACA/207/2008	RAMA CH.MOHAPATRA		
	MACA/207/2008	MP		471/2026
52	D-MACA/21406/2025	DAMODAR SAHOO	GAJENDRANATH ROUT	
	MACA/624/2025	MP		472/2026
53	D-MACA/7610/2026	OFFICER IN CHARGE, (T.P. CELL), M/S. NATIONAL INSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		473/2026
54	D-MACA/7673/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		474/2026
55	D-MACA/7683/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		475/2026
56	D-MACA/7093/2026	RAJANI DHARUA	SABYASACHI MISHRA	
	MACA/ /	MP		476/2026
57	D-MACA/7708/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		477/2026

58	D-MACA/7709/2026 MACA/ /	MANAGER OF LIBERTY GENERAL INSURANCE MP	ANIL KADI, BANGSORE	478/2026
59	D-MACA/7714/2026 MACA/ /	D.M., M/S. CHOLA MANDALAM MS INSURANCE MP	ANIL KADI, BANGSORE	479/2026
60	D-CRLMC/5582/2026 CRLMC/ /	ANTARYAMI BEHERA MP	NIRANJAN BEHERA	533/2026
61	D-CRLMC/5591/2026 CRLMC/ /	SUNIL KUMAR SAHU MP	MOHAMMED FARADISH	534/2026
62	D-CRLMC/3299/2026 CRLMC/428/2026	BIKRAM BEHERA MP	KAILASH BEHERA	535/2026
63	D-CRLMC/5125/2026 CRLMC/594/2026	PRASSANA NANDA@PRASANNA KUMAR MP	ANANDA NARAYAN PATTANAYAK	536/2026
64	D-CRLMC/5388/2026 CRLMC/ /	SUBHAKANTA MISHRA MP	SOURAV SUMAN BHUYAN	537/2026
65	D-CRLMC/39965/2025 CRLMC/64/2026	ASHOK KUMAR SAHU MP		538/2026
66	D-CRLMC/5635/2026 CRLMC/ /	DEBABRATA MALLICK MP	DIPTIREKHA NANDA	539/2026
67	D-CRLMC/5643/2026 CRLMC/ /	DIGAMBAR BEHURIA MP	BINAYA KUMAR MOHANTY	540/2026
68	D-CRLMC/5659/2026 CRLMC/ /	JYOTIRMAYEE SAHOO MP	RABI NARAYAN MOHANTY	541/2026
69	D-CRLMC/5664/2026 CRLMC/ /	JYOTIRMAYEE SAHOO MP	RABI NARAYAN MOHANTY	542/2026
70	D-CRLMC/5667/2026 CRLMC/ /	JYOTIRMAYEE SAHOO MP	RABI NARAYAN MOHANTY	543/2026
71	D-CRLMC/5674/2026 CRLMC/ /	BABLU TANTY @ PAN MP	KULDEEP MOHANTY	544/2026
72	D-CRLMC/5695/2026 CRLMC/ /	AMIT CHOUDHARY MP	BISHNU PRASAD PRADHAN	545/2026
73	D-CRLMC/5713/2026 CRLMC/ /	KRUSHNA CHANDRA PATRA MP	SIDHARTHA DAS	546/2026
74	D-CRLMC/5714/2026 CRLMC/ /	ANSHUMAN SANTRA MP	ABHISHEK CHAUBE	547/2026
75	D-CRLA/1187/2023 CRLA/1187/2023	SUDAM SAHU MP	GOPAL KRISHNA NAYAK	576/2026
76	D-CRLA/109/2022 CRLA/109/2022	KRUSHNA CHANDRA@KRUSHNA PRADHAN MP	GOPAL KRISHNA NAYAK	577/2026
77	D-CRLA/5636/2026 CRLA/ /	PRABIRA @ CHENGA @ PARSURAM SAMAN MP	SUSANTA KUMAR ROUT	578/2026
78	D-CRLA/5636/2026 CRLA/ /	PRABIRA @ CHENGA @ PARSURAM SAMAN MP	SUSANTA KUMAR ROUT	579/2026
79	D-CRLA/5636/2026 CRLA/ /	PRABIRA @ CHENGA @ PARSURAM SAMAN MP	SUSANTA KUMAR ROUT	580/2026
80	D-CRLA/850/2023 CRLA/850/2023	SUSIL NAIK MP	BIBHU PRASAD DAS	581/2026
81	D-CRLA/39595/2025 CRLA/ /	GOURAHARI SAHU MP	ADYASIDHI MISHRA	582/2026
82	D-WA/7592/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	824/2026
83	D-WA/7592/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	825/2026
84	D-WA/7593/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	826/2026
85	D-WA/7593/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	827/2026
86	D-WA/7600/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	828/2026
87	D-WA/7600/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	829/2026
88	D-WA/7604/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATNAIK,A.G.A	830/2026
89	D-WA/7604/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	

	WA/ /	MP		831/2026
90	D-WA/7611/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	
	WA/ /	MP		832/2026
91	D-WA/7611/2026	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	
	WA/ /	MP		833/2026
92	D-WA/6183/2026	EXECUTIVE ENGINEER (ELECTRICAL), TPO	ABHIRAM DASH	
	WA/ /	MP		834/2026
93	D-WA/23030/2025	STATE BANK OF INDIA		
	WA/965/2025	MP		835/2026
94	D-WP(C)/7388/2026	DOLAGOBINDA PANDA	APARESH BHOI	
	WP(C)/ /	MP		3570/2026
95	D-WP(C)/7389/2026	MADHUSUDAN SAHOO	APARESH BHOI	
	WP(C)/ /	MP		3571/2026
96	D-WP(C)/7390/2026	SAMAR KUMAR ROUT	APARESH BHOI	
	WP(C)/ /	MP		3572/2026
97	D-WP(C)/2024/2026	AEROCOM PRIVATE LIMITED, BHUBANESHWAR	ANIL KUMAR MOHANTY	
	WP(C)/1754/2026	MP		3573/2026
98	D-WP(C)/7575/2026	M/S S. S. URMILA TRADERS	TATHAGATA SAHOO	
	WP(C)/5714/2026	MP		3574/2026
99	D-WP(C)/7416/2026	M/S KALINGA WARRIORS SECURITY SERVICES	SHIV KUMAR SARANGI	
	WP(C)/ /	MP		3575/2026
100	D-WP(C)/7578/2026	NATIONAL THERMAL POWER CORPORATION	ANAND KUMAR SARKAR	
	WP(C)/ /	MP		3576/2026
101	D-WP(C)/7578/2026	NATIONAL THERMAL POWER CORPORATION	ANAND KUMAR SARKAR	
	WP(C)/ /	MP		3577/2026
102	D-WP(C)/44089/2025	M/S D.K ENGINEERING AND CONSTRUCTION	DR. BODHANJIB WIBEDI, MR. GAUTAM MUKHERJEE, SR.ADV	
	WP(C)/30725/2025	MP		3578/2026
103	D-WP(C)/7583/2026	RINA RANI DAS	BHOJARAJ SETH	
	WP(C)/ /	MP		3582/2026
104	D-WP(C)/7470/2026	ARCHANA NAG	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/ /	MP		3583/2026
105	D-WP(C)/15343/2012	JHARANA DEBNATH		
	WP(C)/15343/2012	MP		3584/2026
106	D-WP(C)/7484/2026	SIBA PRASAD RATH	ACHYUTANANDA PATTAIAIK	
	WP(C)/ /	MP		3585/2026
107	D-WP(C)/35304/2025	DUHITA SAHU	PRASANTA KUMAR PRADHAN	
	WP(C)/24674/2025	MP		3586/2026
108	D-WP(C)/3972/2026	BISWA MIHIR SARANGI		
	WP(C)/3249/2026	MP		3587/2026
109	D-WP(C)/48032/2025	TRIBHUBAN DAS		
	WP(C)/33264/2025	MP		3588/2026
110	D-WP(C)/7485/2026	ASHOK KUMAR GUPTA	KAJAL SAHOO	
	WP(C)/ /	MP		3589/2026
111	D-WP(C)/7590/2026	VEDBYASH RESIDENTIAL COLLEGE, GANPUR	PRAMITAP CHANDRA CHHINCHANI	
	WP(C)/ /	MP		3590/2026
112	D-WP(C)/23141/2022	SUPDT. OF V.S.S. MEDICAL CLG. AND HOSPITAL	ABHIRAM PATNAIK, AGA	
	WP(C)/23141/2022	MP		3591/2026
113	D-WP(C)/48625/2025	UNION OF INDIA	JAGYAN BALK MOHANTY, (C.G.C)	
	WP(C)/35530/2025	MP		3592/2026
114	D-WP(C)/7533/2026	MIRA PRADHAN	DEBIDUTTA MOHAPATRA	
	WP(C)/5780/2026	MP		3593/2026
115	D-WP(C)/7534/2026	LAXMIDHAR SWAIN	GAJENDRANATH ROUT	
	WP(C)/ /	MP		3594/2026
116	D-WP(C)/7598/2026	SAROJINI DASH	NIRANJAN PANDA	
	WP(C)/ /	MP		3595/2026
117	D-WP(C)/4040/2026	M/S NETA SECURITY SERVICES PVT.LTD.	SOURAJ KUMAR MOHANTY	
	WP(C)/3480/2026	MP		3596/2026
118	D-WP(C)/7569/2026	ASISH KUMAR DIGAL	ADHIRAJ MOHANTY	
	WP(C)/5769/2026	MP		3597/2026
119	D-WP(C)/7569/2026	ASISH KUMAR DIGAL	ADHIRAJ MOHANTY	
	WP(C)/5769/2026	MP		3598/2026
120	D-WP(C)/7009/2026	SANJUKTA MISHRA	SAMEER KUMAR DAS	
	WP(C)/5476/2026	MP		3599/2026

121	D-WP(C)/7539/2026 WP(C)/ /	PINKI NAYAK MP	SUKANTA KUMAR DALAI	3600/2026
122	D-WP(C)/7605/2026 WP(C)/ /	KIA TARIA MP	AMIT PRASAD BOSE	3601/2026
123	D-WP(C)/7607/2026 WP(C)/ /	FLEXI INFRASTRUCTURE PROJECTS LTD, GANESHPUR MP	ANIRBAN MAHAPATRA	3602/2026
124	D-WP(C)/27133/2025 WP(C)/18991/2025	DEBRAJ BEHERA MP		3603/2026
125	D-WP(C)/223/2026 WP(C)/288/2026	BASANTA MANJARI KAR MP	GOPINATH MISHRA	3604/2026
126	D-WP(C)/7541/2026 WP(C)/ /	MANORAMA NAYAK MP	SUKANTA KUMAR DALAI	3605/2026
127	D-WP(C)/7615/2026 WP(C)/ /	KRUSHNA CHANDRA NAYAK MP	NIRANJAN SAHOO	3606/2026
128	D-WP(C)/7542/2026 WP(C)/ /	BIKRAM KISHORE DASH MP	BIJAY KUMAR BEHERA	3607/2026
129	D-WP(C)/7545/2026 WP(C)/ /	PRAGATIKA MOHAPATARA MP	SUKANTA KUMAR DALAI	3608/2026
130	D-WP(C)/5721/2026 WP(C)/ /	RAGHUNATH SAMANTARAY MP	GOPAL KRISHNA NAYAK	3609/2026
131	D-WP(C)/7623/2026 WP(C)/ /	KUMARI DRAUPADI CHANDAN MP	NIRANJAN LENKA	3610/2026
132	D-WP(C)/7624/2026 WP(C)/5803/2026	BIPINBIHARI ROUSTRAY MP	SIDHARTHA MISHRA	3611/2026
133	D-WP(C)/7625/2026 WP(C)/ /	SHENAJ PERWEEN MP	SYED FAZLE AHMED	3612/2026
134	D-WP(C)/7661/2021 WP(C)/7661/2021	RABINDRA NAIK MP	JAYANTA KUMAR MAJHI	3613/2026
135	D-WP(C)/7567/2026 WP(C)/ /	MAA BAUTEI BASTI, DAMANA, BBSR MP	KISHORE KUMAR MISHRA	3614/2026
136	D-WP(C)/7630/2026 WP(C)/ /	SATYANANDA SAHOO MP	BHABANI SHANKAR RAYAGURU	3615/2026
137	D-WP(C)/7568/2026 WP(C)/ /	AJAYA KUMAR PARIDA MP	KISHORE KUMAR MISHRA	3616/2026
138	D-WP(C)/7635/2026 WP(C)/5783/2026	NARAYAN SETHY MP	SURYAKANTA DWIBEDI	3617/2026
139	D-WP(C)/23098/2022 WP(C)/23098/2022	AYASH KANTA NAIK MP	SUSANTA KUMAR DASH	3618/2026
140	D-WP(C)/7639/2026 WP(C)/ /	MARAKADA ROUT MP	BIKRAM CHANDRA GHADEI	3619/2026
141	D-WP(C)/7641/2026 WP(C)/ /	ANISHA ENTERPRISES AND LOGISTICS, KEDHAR MP	KEDHAR DAS	3620/2026
142	D-WP(C)/7642/2026 WP(C)/ /	SANATAN ROUT MP	BIKRAM CHANDRA GHADEI	3621/2026
143	D-WP(C)/7644/2026 WP(C)/ /	ANISHA ENTERPRISES AND LOGISTICS, KEDHAR MP	KEDHAR DAS	3622/2026
144	D-WP(C)/7574/2026 WP(C)/5786/2026	PRADIP CHANDRA SAHOO MP	RANJAN KUMAR ROUT	3623/2026
145	D-WP(C)/7646/2026 WP(C)/ /	FALCON REAL ESTATE (P) LTD, IRC VILLAGE, BHUBANESWAR MP	ABHIRAM SAHU	3624/2026
146	D-WP(C)/7647/2026 WP(C)/ /	ANISHA ENTERPRISES AND LOGISTICS, KEDHAR MP	KEDHAR DAS	3625/2026
147	D-WP(C)/7652/2026 WP(C)/ /	KHAGESWAR ROUT MP	BIKRAM CHANDRA GHADEI	3626/2026
148	D-WP(C)/7653/2026 WP(C)/ /	GOURAHARI ROUT MP	BIKRAM CHANDRA GHADEI	3627/2026
149	D-WP(C)/5655/2026 WP(C)/4724/2026	JITENDRA KUMAR MALLIK MP	KOUSIK ANANDA GURU	3628/2026
150	D-WP(C)/5653/2026 WP(C)/4731/2026	JITENDRA KUMAR MALLIK MP	KOUSIK ANANDA GURU	3629/2026
151	D-WP(C)/7656/2026 WP(C)/ /	M/S.FALCON REAL ESTATE (P)LTD, IRC VILLAGE, BHUBANESWAR MP	ABHIRAM SAHU	3630/2026
152	D-WP(C)/24083/2025	DAMODAR PATRA	LAXMIKANTA MOHANTY	

	WP(C)/16683/2025	MP		3631/2026
153	D-WP(C)/24079/2025 WP(C)/16678/2025	HRUSIKESH BHOI MP	LAXMIKANTA MOHANTY	3632/2026
154	D-WP(C)/7655/2026 WP(C)/ /	SUMITRA PARIDA MP	BHABANI PRASAD SAMAL	3633/2026
155	D-WP(C)/32415/2021 WP(C)/32415/2021	AYUSH MOHARANA MP	SAMVIT MOHANTY	3634/2026
156	D-WP(C)/7657/2026 WP(C)/ /	SHAIKH ILIAS MOHAMMAD MP	BHABANI SHANKAR RAYAGURU	3635/2026
157	D-WP(C)/7659/2026 WP(C)/ /	LOKANATH PAL MP	JAGANNATH BHUYAN	3636/2026
158	D-WP(C)/7663/2026 WP(C)/ /	JAY MAA KALI ASKA SAMABAY CHINISIDRA DANTANURCINKIRKAMH	MAACHARI SANGHA, NUAGAM, GANJAM	3637/2026
159	D-WP(C)/7666/2026 WP(C)/ /	UNION OF INDIA MP	AMIT KUMAR SAA	3638/2026
160	D-WP(C)/7668/2026 WP(C)/ /	PINAKI CHARAN DAS MP	PRATIK NAYAK	3639/2026
161	D-WP(C)/7669/2026 WP(C)/ /	TRILOCHAN PRUSTI MP	SIDDHART PRASAD MISHRA	3640/2026
162	D-WP(C)/7670/2026 WP(C)/ /	MADHU BEHERA MP	RAJKISHORE SWAIN	3641/2026
163	D-WP(C)/7671/2026 WP(C)/ /	SIBARAM PANIGRAHI MP	PRAFULLA CHANDRA DAS	3642/2026
164	D-WP(C)/2445/2026 WP(C)/2314/2026	DR. KANISHKA DAS MP	AMITABH MISHRA	3643/2026
165	D-WP(C)/2305/2026 WP(C)/2334/2026	SAGARIKA MOHAPATRA MP	NIHAR RANJAN MOHANTY	3644/2026
166	D-WP(C)/7684/2026 WP(C)/ /	DURYODHAN JENA MP	RANJAN KUMAR NAYAK	3645/2026
167	D-WP(C)/37995/2025 WP(C)/26691/2025	SURENDRA MOHAN PUJARI MP	SUBHRANSU BHUSAN MOHANTY	3646/2026
168	D-WP(C)/37989/2025 WP(C)/26985/2025	CHANDRADHWAJ HANS MP	SUBHRANSU BHUSAN MOHANTY	3647/2026
169	D-WP(C)/37993/2025 WP(C)/26737/2025	MANDHAR BANUA MP	SUBHRANSU BHUSAN MOHANTY	3648/2026
170	D-WP(C)/37987/2025 WP(C)/26682/2025	CHANDRAMANI BAG MP	SUBHRANSU BHUSAN MOHANTY	3649/2026
171	D-WP(C)/36773/2025 WP(C)/25181/2025	SABITRI JENA MP		3650/2026
172	D-WP(C)/7617/2026 WP(C)/ /	SUKANTI BADHEI MP	KRISHNA CHANDRA SAHU	3651/2026
173	D-WP(C)/36770/2025 WP(C)/25182/2025	GITA RANI SINGH MP		3652/2026
174	D-WP(C)/36777/2025 WP(C)/25185/2025	KRUSHNA CHANDRA DAS MP		3653/2026
175	D-WP(C)/36776/2025 WP(C)/25186/2025	RAMA CHANDRA BANTHA MP		3654/2026
176	D-WP(C)/7699/2026 WP(C)/ /	AJAYA KUMAR MOHAKUD MP	BUDHADEV ROURAY	3655/2026
177	D-WP(C)/7700/2026 WP(C)/ /	PRAKASH NAHAK MP	SARADA DASH	3656/2026
178	D-WP(C)/7704/2026 WP(C)/ /	RM ORE AND METAL TRADING LLP, BHUBANESWAR MP	ANESWAR MISHRA	3657/2026
179	D-WP(C)/7710/2026 WP(C)/ /	MS.SOMYA PRIYADARSHINI NANDA MP	JAGAJIBAN PRADHAN	3658/2026
180	D-WP(C)/7715/2026 WP(C)/ /	BISWARAJ MOHANTY MP	JAGAJIBAN PRADHAN	3659/2026
181	D-WP(C)/7675/2026 WP(C)/ /	M/S PLUTO PET SHOP MP	ANJAN KUMAR BISWAL	3660/2026
182	D-WP(C)/7679/2026 WP(C)/ /	BIKRAM KISHORE DASH MP	BIJAY KUMAR BEHERA	3661/2026